

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 883 of 2019

IN THE MATTER OF:

SBF Pharma

...Appellant

Vs.

Gujarat Liqui Pharmacaps Pvt. Ltd.

...Respondent

Present: For Appellant: - Mr. Vikky Dang, Advocate.

O R D E R

30.08.2019— Having heard learned counsel for the Appellant and being satisfied with the grounds, delay of 13 days in preferring the appeal is hereby condoned. I.A. No. 2694 of 2019 stands disposed of.

Post the case 'for admission (fresh case)' on 2nd September, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g